

Nomination of cases by Hon'ble the Chief Justice on 03/03/2016			
Sl no.	Case details	Nominated to-	File delivered in section
Hon....., J.			
1	Crl.M.A.(u/s 482 Cr.P.C.) - 6240/2016 (N.R.H.M. Scam matter)	Hon. Arun Tandon, J.	Computer Fresh Section on 03/03/2016
2	Crl.M.A.(u/s 482 Cr.P.C.) - 6399/2016 (N.R.H.M. Scam matter)	Hon. Arun Tandon, J.	Computer Fresh Section on 03/03/2016
3	Crl.M.A.(u/s 482 Cr.P.C.) - 6401/2016 (N.R.H.M. Scam matter)	Hon. Arun Tandon, J.	Computer Fresh Section on 03/03/2016
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
4	W. P. - 10067/2016	Hon. B. Amit Sthalekar, J.	Computer Fresh Section on 03/03/2016
5	W. P. - 9851/2016	Hon. B. Amit Sthalekar, J.	Computer Fresh Section on 03/03/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
04/03/2016